


F. No. 01(05)/Circular/CESTAT/2017
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R.K. Puram
New Delhi

Date: 16 August 2020

OFFICE ORDER

The Hon'ble President directs the following:

1. There will be no regular sitting of Benches of the Tribunal including Regional Benches from **17 August 2020 to 31 August 2020** due to the serious situation caused by COVID 19 pandemic. However, appeals will be heard through video conferencing as per Public Notice No.2 of 2020 dated 10.8.2020, Public Notice No.3 of 2020 dated 14.8.2020 Public Notice No.4 of 2020 dated 16.8.2020 as per roster. Urgent applications will be heard as per Public Notice No.1 of 2020 dated 30.6.2020.
2. The last date of pronouncement of order reserved cases and release of detailed orders is extended up to 11 September 2020 and the same may be done after obtaining prior permission from the Hon'ble President.
3. The instructions contained in the DOPT Office Memorandums F. No.11013/9/20114-Estt. (A-III) dated 18 May 2020 will be followed with respect to the attendance of all employees including officers, personal staff of Members and outsourced staff.

By Order,

(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Notice Board/Website.